

rently under the consideration of the Parliament

### **Allocations for Mangalore Refinery Project**

\*825. SHRI NARSING SURYAWANSHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that no allocation has been made in the current budget for Mangalore Refinery Project;

(b) if so, the reasons therefor;

(c) the present position of this project as far as allocations are concerned?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) to (c). The Mangalore Refinery is proposed to be set up in the joint sector by Hindustan Petroleum Corporation along with a private co-promotor. The joint venture will initially prepare a detailed project report. A provision of Rs Ten crores has been made in the current Annual Plan of Hindustan Petroleum Corporation Ltd. to meet its share of cost of the DPR.

### **Management of Power Units**

\* 826. SHRI M V CHANDRASEKHARA MURTHY·  
CH. RAM PRAKASH:

Will the Minister of ENERGY be pleased to state:

(a) whether the power units in the country are not efficiently managed resulting in steep shortfall in the production of power in the country; and

(b) the steps proposed to manage the existing power units efficiently to boost the production of power in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). The Plant Load Factor of thermal stations in 1986-87 was 53.2%, which is the highest since 1977-78. Thermal generation in 1986-87 exceeded the target by over 1000 million units. The total generation of year in 1986-87 increased by 10.3% as compared with the previous year, inspite of hydel generation falling short of the programme by about 3256 million units. The performance of hydel stations is mainly dependent on reservoir levels.

The measures taken for the efficient management of power stations include implementation of a Centrally sponsored renovation and modernisation programme, assistance to State Electricity Boards for undertaking plant betterment programmes, improvements in the supply of coal and spare parts, training of operation and maintenance personnel, and implementation of well-planned programmes of maintenance of plant and equipment.

### **Criteria for Foreign Collaborations Involving Import of Heavy Engineering Equipment**

\*827 SHRI A JAYAMOHAN: Will the Minister of INDUSTRY be pleased to state the criteria adopted by Government for approving foreign collaborations involving import of heavy engineering equipment?

THE MINISTER OF INDUSTRY (SHRI J VENGAL RAO): While approving foreign collaborations involving the import of equipment, the following broad criteria are ordinarily adopted:

(a) The priority of the project

(b) The essentiality of the equipment for implementation of the project

(c) Indigenous availability of same or similar equipment

(d) If not available indigenously, whether the equipment can be fabricated indigenously by the import of designs, drawings and technical specifications

(e) The technology involved in the imported equipment

(f) Payment terms and sources of finance

(g) Phased manufacturing programme for indigenisation

#### **Loss Suffered by F.C.I.**

\* 828 SHRI H G RAMULU  
SHRI RADHAKANTA DIGAL

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) the loss suffered by the Food Corporation of India under various heads in each of the last three years and the current year:

(b) whether any internal committee was appointed to look into the working of the Food Corporation of India; and

(c) if so, what are the observations and suggestions made by the committee and the action taken thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H K L BHAGAT): (a) and (c) A statement is given below

(b) Yes, Sir

#### **STATEMENT**

(a) The losses of foodgrains are accounted under two heads namely (i) storage and (ii) transit including voyage. The losses incurred by the Corporation during the last 3 years are as under

(Quantity in Lakh MT)

Year	Total purchase plus sales	Total loss	Percentage of loss to total purchase plus sales
1983-84	319.00	6.74	2.11
1984-85	295.14	5.72	1.94
1985-86	368.40	5.95	1.62

The accounts for the year 1986-87 have not been finalised yet

(c) Some of the important recommendations of the Committee for bringing efficiency and economy in the operations of the F.C.I are briefly as under—

(i) Government may provide funds to FCI for maintenance of buffer stocks.

(ii) Rationalisation of movement and reducing incidence of freight.

(iii) Reduction in the strength of labour.

(iv) Closure of uneconomical godowns and purchase centres

(v) Fixation of norms for unavoidable transit and storage losses

(vi) Fixation of responsibility on officers for lapses.